

Name of the Corporate Debtor: IGOPPL OFFSHORE PRIVATE LIMITED ; Date of Commencement of CIRP: 15-01-2021; List of Creditors as on: 30-04-2021; Name of IP: Mr. Bhavesh Mansukhbhai Rathod; Last 5 digit of registration number: 11910

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	29.21				NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	37.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	196726952	4	195700750	23.08				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	278536373	3	278536373	32.84				Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	13	14745873	13	14745873	1.74				Annexure 6
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	208	396051628	208	359105695	42.34				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		228	886060826	228	848088691	100.00	0	0		